

Jessop & Co. Four workmen died and there was no machinery... (Interruption).

MR. SPEAKER: Nothing doing. (Interruption)

अध्यक्ष महोदय : आप नोटिस दो, मोशन दो कोई ग्रीर फिर देखेंगे ।

v2.22 hrs.

PAPERS LAID ON THE TABLE  
REVIEW ON AND ANNUAL REPORT OF  
BHARAT REFRACTORIES LTD., BOKARO  
STEEL CITY, FOR 1979-80

THE MINISTER OF STATE IN  
THE MINISTRY OF COMMERCE  
(SHRI KHURSHEED ALAM  
KHAN): On behalf of Shri Pranab  
Mukherjee, I beg to lay on the Table:

(1) A copy each of the following  
papers (Hindi and English versions)  
under sub-section (1) of section  
619A of the Companies Act, 1956:-

(i) Review by the Government  
on the working of the Bharat Re-  
fractories Limited, Bokaro Steel  
City (Dhanbad) and of its subsi-  
diary organisation viz. India Fire-  
bricks and Insulation Company  
Limited, for the year 1979-80.

(ii) Annual Report of the Bharat  
Refractories Limited, Bokaro Steel  
City (Dhanbad) and of its subsi-  
diary organisation viz. India Fire-  
bricks and Insulation Company  
Limited for the year 1979-80 along  
with the Audited Accounts and the  
comments of the Comptroller and  
Auditor General thereon.

(2) A statement (Hindi and Eng-  
lish versions) showing reasons for  
delay in laying the papers mentioned  
at (1) above.

[Placed in Library. See No. LT-  
3167/81].

NOTIFICATION UNDER AIRCRAFT ACT

THE MINISTER OF TOURISM  
AND CIVIL AVIATION (SHRI  
A. P. SHARMA): I beg to lay on  
the Table, a copy of the Aircraft  
(Amendment) Rules, 1981 (Hindi  
and English versions) published in  
Notification No. G.S.R. 699 in Gaz-

2973 L.S.—10

ette of India dated the 25th July,  
1981, under section 14A of the Air-  
craft Act, 1934 together with an ex-  
planatory note. [Placed in Library.  
See No. LT-3168/81].

ANNUAL REPORT OF AND REVIEW ON  
RAJGHAT SAMADHI COMMITTEE FOR  
1980-81

THE MINISTER OF PARLIA-  
MENTARY AFFAIRS AND  
WORKS AND HOUSING (SHRI  
BHISHMA NARAIN SINGH): I  
beg to lay on the Table:

(1) A copy of the Annual Report  
(Hindi and English versions) of the  
Rajghat Samadhi Committee for the  
year 1980-81 along with Audited  
Accounts.

(2) A copy of the Review (Hindi  
and English versions) by the Govern-  
ment on the working of Rajghat  
Samadhi Committee for the year  
1980-81.

[Placed in Library. See No. LT-  
3169/81].

REVIEW ON AND ANNUAL REPORT OF  
NATIONAL INSTRUMENTS LTD., FOR  
1980-81, STATEMENT RE. REVIEW JN  
AND ANNUAL REPORT OF INSTRU-  
MENTATION LTD., KOTA FOR 1980-  
81, ETC., NOTIFICATION UNDER IN-  
DUSTRIES (DEVELOPMENT AND  
REGULATION) ACT, ETC.

THE MINISTER OF STATE IN  
THE MINISTRY OF INDUSTRY  
(SHRI CHARANJIT CHANANA):  
On behalf of Shri Narayan Datt  
Tiwari, I beg to lay on the Table:

(1) A copy each of the following  
papers (Hindi and English versions)  
under sub-section (1) of section  
619A of the Companies Act, 1956:

(a) (i) Review by the Govern-  
ment on the working of the Na-  
tional Instruments Limited, Cal-  
cutta, for the year 1980-81.

(ii) Annual Report of the Na-  
tional Instruments Limited, Cal-  
cutta, for the year 1980-81 along  
with the Audited Accounts and the  
comments of the Comptroller and  
Auditor General thereon.

[Placed in Library. See No. LT-  
3170/81].

(b) (i) Statement regarding Review by the Government on the working of the Instrumentation Limited, Kota, for the year 1980-81.

(ii) Annual Report of the Instrumentation Limited, Kota, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3171/81].

(c) (i) Statement regarding Review by the Government on the working of the Cement Corporation of India Limited, New Delhi, for the year 1980-81.

(ii) Annual Report of the Cement Corporation of India Limited, New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3172/81].

(d) (i) Review by the Government on the working of the Hindustan Paper Corporation Limited, New Delhi, for the year 1980-81.

(ii) Annual Report of the Hindustan Paper Corporation Limited, New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3173/81].

(e) (i) Statement regarding review by the Government on the working of the Lagan Jute Machinery Company Limited, Calcutta, for the year 1980-81.

(ii) Annual Report of the Lagan Jute Machinery Company Limited, Calcutta, for the year

1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3174/81].

(f) (i) Statement regarding Review by the Government on the working of the Richardson and Cruddas (1972) Limited, Bombay, for the year 1980-81.

(ii) Annual Report of the Richardson and Cruddas (1972) Limited, Bombay, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3175/81].

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development & Regulation) Act, 1951:—

(i) S.O. 377(E) published in Gazette of India dated the 21st May, 1981 regarding extension of period of take over of Messrs Britannia Engineering Company, Calcutta beyond Five years.

(ii) S.O. 704(E) published in Gazette of India dated the 17th September, 1981 regarding extension of period taken over of Messrs Indian Rubber Manufacturers Limited, Calcutta beyond five years.

(iii) S.O. 575(E) published in Gazette of India dated the 20th July, 1981 regarding extension of period of take over of Messrs Gluconate Limited, Calcutta beyond five years.

[Placed in Library. See No. LT-3176/81].

ANNUAL REPORT AND STATEMENT  
re. REVIEW OF NATIONAL INSTITUTE  
OF DESIGN, AHMEDABAD FOR 1980-  
81, ANNUAL REPORTS OF CENTRAL  
TOOL ROOM, LUDHIANA FOR 1980-  
81, SMALL INDUSTRY EXTENSION  
TRAINING INSTITUTE, HYDERABAD  
FOR 1980-81, ETC.

SHRI CHARANJIT CHANA-  
NA: I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahmedabad, for the year 1980-81 along with Audited Accounts.

(ii) A statement regarding Review by the Government on the working of the National Institute of Design, Ahmedabad for the year 1980-81. [Placed in Library. See No. LT-3177/81.]

(2) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room, Ludhiana, for the year 1980-81 along with the Audited Accounts. [Placed in Library. See No. LT-3178/81.]

(3) A copy of the Annual Report (Hindi and English versions) of the Small Industry Extension Training Institute, Hyderabad, for the year 1980-81 along with Audited Accounts. [Placed in Library. See No. LT-3179/81.]

(4) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Calcutta, for the year 1980-81 along with Audited Accounts. [Placed in Library. See No. LT-3180/81.]

(5) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tool Design, Hyderabad, for the year 1980-81 along with Audited Accounts. [Placed in Library. See No. LT-3181/81.]

(6) A copy of the Annual Report (Hindi and English versions) of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1980-81 along with Audited Accounts. [Placed in Library. See No. LT-3182/81].

(7) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Tool Room, Ludhiana, Small Industry Extension Training Institute, Hyderabad, Central Tool Room and Training Centre, Calcutta, Central Institute of Tool Design, Hyderabad, and Institute for Design and Electrical Measuring Instruments, Bombay, for the year 1980-81. [Placed in Library. See No. LT-3182/81.]

(8) A copy of the Annual Report (Hindi and English versions) of the Controller General of Patents Designs and Trade Marks, for the year 1980-81, under section 155 of the Patents Act, 1970. [Placed in Library. See No. LT-3182/81].

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Tool Room and Training Centre, New Delhi, for the year 1980-81 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Tool Room and Training Centre, New Delhi, for the year 1980-81. [Placed in Library. See No. LT-3184/81.]

(10) A copy of the Household Electrical Appliances (Quality Control) Order, 1981 (Hindi and English versions) published in Notification No. S.O. 797(E) in Gazette of India dated the 12th November, 1981, under sub-section (6) of section 3 of the Essential Commodities Act, 195. [Placed in Library. See No. LT-3185/81.]

[Shri Jaipala Singh Kashyap, and some other Hon. Members then left the House]

REVIEW ON AND ANNUAL RESORT OF RURAL ELECTRIFICATION CORPORATION, LTD., NEW DELHI FOR 1980-81, NORTH EASTERN ELECTRIC POWER CORPORATION LTD., SHILLONG FOR 1979-80, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Rural Electrification Corporation Limited, New Delhi, for the year 1980-81.

(ii) Annual Report of the Rural Electrification Corporation Limited New Delhi, for the year 1980-81 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3186/81.]

(b) (i) Review by the Government on the working of the North Eastern Electric Power Corporation Limited, Shillong, for the year 1979-80.

(ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3187/81.]

(c) (i) Review by the Government on the working of the National Thermal Power Corporation Limited, New Delhi, for the year 1980-81.

(ii) Annual Report of the National Thermal Power Corporation Limited, New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (b) of item (i) above. [Placed in Library. See No. LT-3188/81.]

(3) (i) A copy of the Annual Report (Hindi and English versions) on the activities of the Coal Mines Labour Welfare Organisation, Dhanbad, for the year 1979-80.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) of item (3) above.

(4) A copy of the Annual Report (Hindi and English versions) on the activities of the Coal Mines Labour Welfare Organisation, Dhanbad, for the year 1980-81. [Placed in Library. See No. LT-3189/81.]

CORRECTION OF ANSWER TO USQ NO. 483 RE IMPLEMENTATION OF INTEGRATED HOUSING SCHEME BY TRIBAL DEVELOPMENT AGENCIES IN ORISSA

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): I beg to lay on the Table a statement (Hindi and English versions) correcting the reply given on the 25th November, 1981 to Unstarred Question No. 483 by Shri Harihar Soren, M.P. regarding Implementation of Integrated Housing Scheme by Tribal Development Agencies in Orissa. [Placed in Library. See No. LT-3190/81.]

#### Statement

In answer to part (c) of Starred Question No. 483 answered on 25th November, 1981, the following was stated:

“900 houses have been constructed for the tribals under the scheme till March 1981.”

The reply may be substituted by the following:—

“6540 houses have been constructed and distributed to the tribals under the scheme till March 1981.”

NOTIFICATION UNDER COAST GUARD  
ACT AND PAPERS UNDER COMPANIES  
ACT.

THE MINISTER OF STATE IN  
THE MINISTRY OF DEFENCE  
(SHRI SHIVRAJ V. PATIL): I  
beg to lay on the Table.

(1) A copy of the Coast Guard  
Enrolled Follower Recruitment  
Rules, 1981 (Hindi and English ver-  
sions) published in Notification No.  
S.R.O. 301 in Gazette of India dated  
the 12th December, 1981, under sub-  
section (2) (b) of section 123 of the  
Coast Guard Act, 1978. [Placed in  
Library. See No. LT-3191/81.]

(2) A copy of each of the follo-  
wing papers (Hindi and English ver-  
sions) under sub-section (1) of sec-  
tion 619A of the Companies Act,  
1956:—

(a) (i) Statement regarding  
Review by the Government on the  
working of the Mazagon Dock Li-  
mited, Bombay, for the year 1980-  
81.

(ii) Annual Report of the Ma-  
zagon Dock Limited, Bombay, for  
the year 1980-81 along with the  
Audited Accounts and the com-  
ments of the Comptroller and Au-  
ditor General thereon.

[Placed in Library See No. LT-  
3192/81.]

(b) (i) Statement regarding  
Review by the Government on  
the working of the Hindustan  
Aeronautics Limited, Bangalore,  
for the year 1980-81.

(ii) Annual Report of the Hin-  
dustan Aeronautics Limited,  
Bangalore, for the year 1980-81  
along with the Audited Accounts  
and the comments of the Com-  
ptroller and Auditor General there-  
on.

[Placed in Library See No. LT-  
3193/81.]

(c) (i) Statement regarding  
Review by the Government on the  
working of the Goa Shipyard Li-  
mited, Vasco-da-Gama, Goa for  
the year 1980-81.

(ii) Annual Report of the Goa  
Shipyard Limited, Vasco-da-Ga-  
ma, Goa, for the year 1980-81  
along with the Audited Accounts  
and the comments of the Comptrol-  
ler and Auditor General thereon.

[Placed in Library. See No. LT-  
3194/81.]

(d) (i) Statement regarding  
Review by the Government on the  
working of the Bharat Electronics  
Limited, Bangalore, for the year  
1980-81.

(ii) Annual Report of the Bha-  
rat Electronics Limited, Banga-  
lore, for the year 1980-81 along  
with the Audited Accounts and  
the comments of the Comptroller  
and Auditor General thereon.

[Placed in Library. See No.  
LT-3195/81.]

ANNUAL REPORT OF AND STATEMENT  
RE. REVIEW ON PHYSICAL RESEARCH  
LABORATORY, AHMEDABAD FOR 1980-  
81, SAHA INSTITUTE OF NUCLEAR  
PHYSICS, CALCUTTA FOR 1978-79,  
ETC.

THE MINISTER OF STATE IN  
THE DEPARTMENTS OF SCIEN-  
CE AND TECHNOLOGY, ELEC-  
TRONICS AND ENVIRONMENT  
(SHRI C. P. N. SINGH): I beg to  
lay on the Table:—

(1) (i) A copy of the Annual  
Report (Hindi and English versi-  
ons) of the Physical Research La-  
boratory, Ahmedabad, for the year  
1980-81 along with Audited Ac-  
counts.

(ii) A statement (Hindi and  
English versions) regarding Re-  
view by the Government on the  
working of the Physical Research  
Laboratory, Ahmedabad, for the  
year 1980-81.

[Placed in Library See No. LT-  
3196/81.]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Calcutta, for the year 1978-79 along with the Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Saha Institute of Nuclear Physics, Calcutta, for the year 1978-79.

[Placed in Library See No. LT-3197/81.]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Government on the working of the Tata Memorial Centre, Bombay, for the year 1978-79 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Tata Memorial Centre, Bombay, for the year 1978-79.

[Placed in Library. See No. LT-3198/81.]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Bombay, for the year 1978-79 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Tata Institute of Fundamental Research, Bombay, for the year 1978-79.

[Placed in Library. See No. LT-3199/81.]

(5) (i) A copy of the Brief Annual Report (Hindi and English versions) of the Maharashtra Association for the Cultivation of Science, Pune, for the year 1980-81 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Re-

view by the Government on the working of the Maharashtra Association for the Cultivation of Science, Pune, for the year 1980-81.

[Placed in Library. See No. LT-3200/81.]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1980-81 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1980-81.

[Placed in Library. See No. LT-3201/81.]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehradun, for the year 1980-81, along with the Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Wadia Institute of Himalayan Geology, Dehradun, for the year 1980-81.

[Placed in Library. See No. LT-3202/81.]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1980-81 along with the Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1980-81.

[Placed in Library. See No. LT-3203/81.]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Calcutta, for the year 1980-81 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Bose Institute, Calcutta, for the year 1980-81.

[Placed in Library. See No. LT-3204/81.]

(10) A copy each of the following (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Statement regarding Review by the Government on the working of the Computer Maintenance Corporation Limited, Secunderabad, for the year 1980-81.

(ii) Annual Report of the Computer Maintenance Corporation Limited, Secunderabad, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3205/81.]

(b) (i) Statement regarding Review by the Government on the working of the Central Electronics Limited, New Delhi, for the year 1980-81.

(ii) Annual Report of the Central Electronics Limited, New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3206/81.]

NOTIFICATIONS UNDER APPRENTICES ACT, EMPLOYEES PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS ACT, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): I beg to lay on the Table:—

(1) A copy of the Apprenticeship (Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 1037 in Gazette of India dated the 21st November, 1981, under sub-section (3) of section 7 of the Apprentices Act, 1961.

[Placed in Library. See No. LT-3207/81.]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:—

(i) G.S.R. 611(E) published in Gazette of India dated the 23rd November, 1981 extending the scope of the Employees Provident Funds and Miscellaneous Provisions Act, 1952 to establishments engaged in stevedoring, loading and unloading of ships.

(ii) The Employees' Provident Funds (Sixth Amendment) Scheme, 1981, published in Notification No. G.S.R. 625(E) in Gazette of India dated the 1st December, 1981.

[Placed in Library. See No. LT-3208/81.]

(3) A copy each of the following papers (Hindi and English versions) under-section 36 of the Employees' State Insurance Act, 1948:—

(i) Annual Report of the Employees' State Insurance Corporation, New Delhi, for the year 1980-81.

(ii) Audited Accounts of the Employees' State Insurance Corporation, New Delhi, for the year 1980-81 together with Audit Report thereon.

[Placed in Library. See No. LT-3209/81.]

(4) A copy of the Annual Report (Hindi and English versions) of the National Labour Institute, New Delhi, for the year 1980-81 along

with accounts and the Audit Report thereon.

[Placed in Library. See No. LT-3210/81.]

(5) A copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education for the year 1980-81 along with Audited Accounts.

[Placed in Library. See No. LT-3211/81.]

(6) A copy of the Annual Report (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 1980-81.

[Placed in Library. See No. LT-3212/81.]

NOTIFICATION UNDER CENTRAL INDUSTRIAL SECURITY FORCE ACT, AND UNDER ALL-INDIA SERVICE ACT. .

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table:—

(1) A copy of the Central Industrial Security Force (First Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 1049 in Gazette of India dated the 5th December, 1981, under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968.

[Placed in Library. See No. LT-3213/81.]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(i) The Indian Police Service (Fixation of Cadre Strength)

Seventh Amendment Regulations, 1981, published in Notification No. G.S.R. 651(E) in Gazette of India dated the 10th December, 1981.

(ii) The Indian Police Service (Pay) Seventh Amendment Rules, 1981, published in Notification No. G.S.R. 652(E) in Gazette of India dated the 10th December, 1981.

(iii) The Indian Forest Services (Fixation of Cadre Strength) Ninth Amendment Regulations, 1981, published in Notification No. G.S.R. 653(E) in Gazette of India dated the 10th December, 1981.

(iv) The Indian Forest Service (Pay) Tenth Amendment Rules, 1981, published in Notification No. G.S.R. 654(E) in Gazette of India dated the 10th December, 1981.

(v) The Indian Forest Service (Fixation of Cadre Strength of Karnataka Rules, 1981, published in Notification No. G.S.R. 657(E) in Gazette of India dated the 11th December, 1981.

[Placed in Library. See No. LT-3214/81.]

REVIEW BY GOVERNMENT ON AGRICULTURAL REFERENCE & DEVELOPMENT CORPORATION, BOMBAY FOR THE YEAR ENDING 30TH JUNE, 1981.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table a copy of the \*Review (Hindi and English versions) by the Government on the working of the Agricultural Refinance and Development Corporation, Bombay, for the years ended the 30th June, 1981.

[Placed in Library. See No. LT-3215/81.]

\*Annual Report of the Agricultural Refinance and Development Corporation, Bombay, for the year ended the 30th June, 1981 was laid on the Table on 18th December, 1981.